

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2017 &
IA NO. 728 OF 2017

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Municipal Corporation of Greater Mumbai	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Kshitez Kaushik
Mr. Bhagat (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
Ms. Stuti Kishan
for Mr. Buddy A. Ranganathan for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.09.2018**. Tag to Appeal Nos. 21 of 2016 and batch of matters.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson